belows:

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India's participation in it does not arise. Government have, however, taken note of the resolutions adopted by the Conference. (c) whether any foreign collaboration is involved therein; if so, the main features thereof?

## Applications for Mini Steel Plants

## 1627. SHRI MOHAMMAD ISMAIL : SHRI R. P. ULAGANAMBI :

Will the Minister of STEEL AND MINES be pleased to state:

- (a) the number of applications for mini steel plants received from the States, Statewise:
- (b) the Mini Steel Plants to whom letters of intent have been issued so far; and

THE MINISTER OF STEEL AND MINES (SHRI S. MOHAN KUMARA-MANGALAM): (a) to (c). It is presumed that the question refers to Industrial licence applications submitted by the State Governments through their State-owned Industrial Development Corporations for units manufacturing Steel Ingots/Billets using electric furnaces and either conventional or continuous casting of the molten steel. The details of such applications are furnished

S1. No		Item of manu- facture	Capacity (tonnes)	Location	L/I COB Licence issued on
1.	The Tami Nadu Industria Development Corpora- tion.	Steel Billets	1,00,000	Arkonam Tamil Nadu	10-4-67
2.	(i) The Orissa Industrial Development Corpora- tion.	-do	80,000	Orissa	8-9-70
	(fi) -do	-do-	2,40,000	- <b>d</b> o-	Under considera- tion
3.	The Punjab State Industrial Develop- ment Corporation.	-do-	50,000	Ludhiana Punjab	24-12-70
4.	The Haryana State Industrial Development Corporation.	-do-	50,000	Haryana	18-6-71
5.	The U. P. State Industrial Develop- ment Corporation.	- <b>d</b> o-	1,00,000	U. P.	28-6-71
6.	The Andira Pradesh Industrial Develop- ment Corporation.	(i) Steel	50,000	Andhra	11-11-71
		Billets, (ii) Wire- rods.	, Pradesh 20,000		
7.	The Rajasthan State Industrial Develop- ment Corporation.	Steel Billets	65,000	Rajasthan	Under considera- tion

No application for approval of foreign collaborations has yet been received from any of the above State Undertakings.

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